

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2186
TO BE ANSWERED ON 28TH JULY, 2017**

NATIONAL ORGAN DONATION POLICY

2186. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to formulate a new National Organ Donation Policy;
- (b) if so, the details thereof;
- (c) whether the Government has entered into an agreement with Spain on organ donation;
- (d) if so, the details thereof; and
- (e) the State-wise amount spent to provide incentives for organ transplantation in the country including Bundelkhand during the last three years and the current year?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): There is no such proposal under consideration.

(c) & (d): Yes. A Memorandum of Understanding has been signed between the Directorate General of Health Services, Ministry of Health and Family Welfare and National Transplant Organisation, Ministry of Health, Social Services and Equality of the Kingdom of Spain on cooperation in the field of transplant services on 29.05.2017.

(e): The Government of India is implementing National Organ Transplant Programme (NOTP) for carrying out various activities related to retrieval, storage and transplantation of organs, training of manpower and promotion of organ donation as per Transplantation of Human Organs and Tissues Act, 1994 (as amended in 2011) and Rules thereunder. However, there is no provision under the said programme to provide incentives for organ transplantation.